

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, 22nd November, 2017

No. HCM/A-28/80-Estt(V)/ Hon'ble the Acting Chief Justice, High Court of Manipur is pleased to regularize the ad-hoc services of the following Junior Administrative Assistants in the scale of pay of ₹ 5,200-20,000+GP ₹ 3000/- per month plus other allowances as admissible under the Rules with effect from 23rd June, 2017.

Sl. No.	Name of the employee	Against the post vacated by
1	Shri Gopen Sorokhaibam	Shri Arvind Thokchom
2	Shri Mongjam Anderson Singh	Shri Shiekh Aasif Shah
3	Km. Jubilee Lalrammawii Faiheng	Km. Teresa Tangpua
4	Shri Soihemlan	Shri Robert Lhungdim

They shall be on probation for a period of 1 (one) year from the date of regularization.

By order etc.,

Sd/-

(A. Guneshwar Sharma)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR
Imphal, 22nd November, 2017

Endt. No. HCM/A-28/80-Estt(V)/73933-47
Copy to:-

1. The Commissioner of Vigilance, Manipur.
2. The Accountant General (A&E), Manipur.
3. The Secretary, Law & Legislative Affairs Department, Govt. of Manipur.
4. The Registrar, High Court of Manipur.
5. The Registrar (Vigilance)/(Admin/PM & P), High Court of Manipur.
6. The CPC, High Court of Manipur
- He is requested to upload the above Notification in the official website of this Registry.
7. The Joint Registrar (Judl. & Bench)/(Admn./PM & P), High Court of Manipur.
8. The Deputy Registrar (Judl.)/(Accounts & Planning)/(Admn./PM&P), High Court of Manipur.
9. The Principal Secretary to Hon'ble the Acting Chief Justice.
10. The Assistant Registrar-I/II/III/LRO/Sr. Grade Stenographer, High Court of Manipur.
11. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
12. The System Analyst, High Court of Manipur.
13. All Superintendents/Stamp Reporter/Court Officers/Protocol Officer, High Court of Manipur.
14. Persons concerned.
15. Order Book/Guard File/Concerned File.

A. Guneshwar Sharma

REGISTRAR GENERAL
HIGH COURT OF MANIPUR